

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:3642
ANSWERED ON:16.04.2010
REFUND OF UNUTILISED AMOUNT TO PATIENTS
Mutterwar Shri Vilas Baburao

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) the number of patients who deposited money for CT scans, stents and valve implants, surgeries and treatment on the instructions of doctors in All India Institute of Medical Sciences (AIIMS) in New Delhi between the years 2003 to 2008 alongwith the amount deposited by them;
- (b) whether there is any provision for refunding the unutilised amount of deposits to patients after completion of the treatment;
- (c) if so, the number of patients who have been informed about such money or have been given refunds; and
- (d) the steps taken by the AIIMS Administration after objection being raised by Comptroller and Auditor General of India in this regard?

Answer

THE MINISTER OF HEALTH & FAMILY WELFARE (SHRI GHULAM NABI AZAD)

- (a) The details of number of patients and amount deposited by them is at Annexure I.
- (b) Yes.
- (c) The details of number of patients and amount refunded is at Annexure II
- (d) The system of refund to patients, wherever due, is in place in AIIMS.